

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2131 of 2019 & IA No. 1087 OF 2019

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur,Chairperson

**Hon'ble Mr. Ravindra Kumar Verma,Technical
Member(electricity)**

In the matter of:

Chhattisgarh State Load Despatch Centre Appellant(s)

Versus

Sai Lilagar Power Generation Limited Respondent(s)

Counsel for the Appellant(s) : Pradeep Misra
Manoj Kr Sharma

Counsel for the Respondent(s) : Anand K. Ganesan
Swapna Seshadri for R1
C.K. Rai
Sumit Panwar for R-3

ORDER

Heard.

Order is reserved.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK